

(8)

PER TRIBUNAL : 18/8/92

This matter is kept on Sine - die list. As per directions of the Hon'ble Vice Chairman the same has been fixed for Final Hearing on 25/11/92. Issue notice to both the Sides as per orders passed by the Registrar on 18/8/88

Date : 18/8/92 Dy. Registrar

Notice is issued to R. No 2 & Applicant on 14.9.92

MB

Notice dt. 14/9/92
Served on ~~...~~ / Resp. No. 3
on 16/9/92

18/8
29/9

Dated 25.11.92

Applicant by Shri G. S. Walla
Adv. and Mr. V. M. Bendre
for Mr. P. M. Pradhan for
the respondents.

Heard the arguments

Judgment reserved

(CJ ROY)
M(3)

G. Lavant
(USHA SAVARA)
M(A)

Dated 26.11.92

Mr. G. S. Walla Counsel
for the applicant and Mr
P. M. Pradhan Counsel for
the respondents.

Judgment pronounced

in Open Court -

(CJ ROY)
M(J)

G. Lavant
(USHA SAVARA)
M(A)